

**GOVERNMENT OF JAMMU AND KASHMIR
INDUSTRIES AND COMMERCE DEPARTMENT
Civil Secretariat, Jammu/Srinagar**

Notification

Jammu, the 13th of November 2020

S.O 345.-In exercise of the powers conferred by section 15 read with section 23C of the Mines & Minerals (Development & Regulation) Act, 1957 (Central Act No.67 of 1957), the Government hereby direct that the following proviso shall be added to clause (vi) of sub-rule (1) of rule 56 of the Jammu and Kashmir Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining Rules , 2016; namely:-

"Provided that in emergent situation, the Government, in the interest of Major Developmental Projects of Indian Railways and National Highway Authority of India (NHAI), subject to statutory clearances including environmental safeguards, may grant Short Term Permit to their Principal Executing Agencies based on the certification of the concerned authorities upto 31.12.2021."

By order of the Government of Jammu and Kashmir.

Sd/-

(Manoj Kumar Dwivedi) IAS

Commissioner/Secretary to the Government.

No: IND/MNG/47/2020

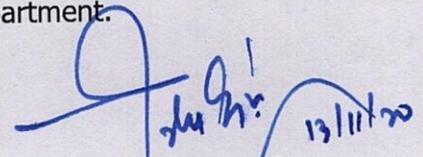
Dated: 13.11.2020

Copy to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. Principal Secretary to the Lieutenant Governor.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Chief Electoral Officer, J&K.
7. All Commissioner/Secretaries to the Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Divisional Commissioner, Jammu/Kashmir.
10. Director General, J&K Institute of Management, Public Administration and Rural Development.
11. Chairman, J&K Special Tribunal.
12. All Heads of Departments/Managing Directors.
13. All Deputy Commissioners.
14. Director, Information, J&K.



15. Secretary, J&K Public Service Commission.
16. Director Estates, J&K.
17. Director, Archives, Archaeology and Museums, J&K.
18. Director, Geology and Mining, J&K.
19. Director, Panchayati Raj, J&K.
20. Secretary, J&K Services Selection Board.
21. General Manager, Government Press, Jammu/ Srinagar.
22. Private Secretary to the Hon'ble Lieutenant Governor.
23. Private Secretary to Advisor (F) to the Lieutenant Governor.
24. Private Secretary to Advisor (B) to Lieutenant Governor.
25. Private Secretary to Advisor (BK) to Lieutenant Governor.
26. Private Secretary to the Chief Secretary.
27. Private Secretary to Commissioner/Secretary to the Government, General Administration Department/Industries and Commerce Department.
28. Incharge Website, I&C/GAD.
29. Government Order file/Stock file.

A handwritten signature in blue ink, appearing to read 'Aadil Fareed', with a date '13/11/20' written to the right.

(Aadil Fareed),
Deputy Secretary to the Government